

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Service Tax Appeal No. 126 of 2012

[Arising out of Order-in-Appeal No OIA-52-2012-STC-KANPAZHAKAN-COMMR-A-AHD dated 08.02.2012 passed by Commissioner (Appeal) of Central Excise & ST, Ahmedabad]

Nirantar Security Pvt Limited

.... Appellant

SF 17 Amita Society Nr Kashivishwanath Mahadev,
Maninagar East AHMEDABAD, GUJARAT-380008.

VERSUS

Commissioner of Central Excise & ST, Ahmedabad

.... Respondent

7 Th Floor, Central Excise Bhawan, Nr. Polytechnic
Central Excise Bhavan, Ambawadi,
Ahmedabad, Gujarat-380015

APPEARANCE :

None for the Appellant

Shri S.N. Gohil, Superintendent (AR) for the Respondent

**CORAM: HON'BLE MR. RAMESH NAIR, MEMBER (JUDICIAL)
HON'BLE MR. RAJU, MEMBER (TECHNICAL)**

DATE OF HEARING/ DECISION : 15.10.2019

The appeal is disposed of. For order, see order of date in Service Tax Appeal No. 38 of 2011.

**(Ramesh Nair)
Member (Judicial)**

**(Raju)
Member (Technical)**